

Z.O.A. NO. 060/00737/14

Arjan Singh Gupta Vs. U.O.I. & Others

27.08.2014

Present: Mr. Lalit Rishi, counsel for the applicant

1. Learned counsel for the applicant seeks permission to withdraw the O.A., with liberty to file it afresh, with better particulars or to approach the respondents department for redressal of his grievance.
2. Ordered accordingly.

(UDAY KUMAR VARMA)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)